COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

Fourteenth Report

SHRI G. C. NAIK (Keonjhar) : Sir, I beg to present the Fourteenth Report of the Committee on Absence of Members from the Sittings of the House.

13.13 hrs.

PERSONAL EXPLANATION BY MEMBER

(Shri J. M. Biswas)

SHRI J. M. BISWAS (Bankura) : While thanking you for allowing me to submit the following to the House under Rule 357, I would like to submit that on 14-5-1970, when a Short Notice Question was before us, Shri Hukam Chand Kachwai, a member of the House, belonging to the Jan Sangh Party, made the following observations :

"श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न यह है कि पिछली बार जब यह प्रश्न इस सदन में आया था तो हमारे कम्युनिस्ट साथियों ने एक फर्म के साथ हमारे साथी गुप्ता जी का संबंध लगाया था और उस को राजनीतिक रंग देने की कोशिश की थी। मेरा ऐसा कहना है कि वित्त मंत्रालय के एक श्री के० बी० परसई, सीनियर आफिसर हैं जो कि तस्कर कार्य में पकड़े गए हैं और उस संबंध में इस सदन में भी चर्चा हुई है। उन को अच्छी सहूलियतें मिलें, वे अच्छे पद पर जायें इस की कोशिश इस सदन के कम्युनिस्ट मेम्बर श्री बिश्वास ने की है।...(व्यवधान)...उन्होंने पत्र भी लिखा है...(व्यवधान)..."

What has been stated by Shri Kachwai about me is absolutely false and baseless. I deny having done anything in favour of the said Shri K. B. Parchai or having written any letter to anybody at any time about that officer. I regret to note that Shri Kachwai has been guided by unfair consideration.**

SHRI BAL RAJ MADHOK (South-Delhi) : This is scandalous.

SHRI KANWAR LAL GUPTA (Delhi-Sadar) : This is absurd. It should be expunged.

MR. SPEAKER : I am sorry I cannot allow it to go on record. He has added something more to what was shown to me.

SHRI J. M. BISWAS : It is also regrettable that his party leaders have seldom tried to restrain him while the said member violated all norms of the House and keeps on committing misconduct.

SHRI K. LAKKAPPA (Tumkur) : There have been persistent allegations continuously made against Shri Parchai in connection with so many defalcations He should be removed from service. Why has he not been removed ?

SHRI MADHU LIMAYE (Monghyr) : On a point of order.

MR. SPEAKER : Shri Biswas came to me this morning and wanted to contradict Shri Kachwai's statement. He wanted to contradict it in two or three words. But I did not see the portion which he reads and which I have to expunge now.

श्री मधु लिमये : अध्यक्ष महोदय, मेरा प्वाइंट आफ आर्डर है। कई दफा यहां पर मैंने यह अर्ज किया है कि जो व्यक्तिगत स्पष्टीकरण के वक्तव्य हैं वह लिखित रूप में स्पीकर साहब के पास पहले दे दें, स्पीकर साहब उन को पढ़ें, एडिट करें और जो स्वीकृत है उसी को यहां पढ़ा जाय ताकि बाद में यहां हल्ला न हो। यह हमेशा कहते रहे हैं लेकिन पता नहीं आर० के० बिरला के जमाने से यह सिलसिला चल पड़ा है। पाटिल साहब ने इसी तरह हमारे ऊपर लांछन लगाए, बाद में वह हम ने एक-एक आरोप पूर्व किए।

अध्यक्ष महोदय : इस में कभी डिपार्चर नहीं हुआ। इन्होंने जो मुझे सुबह दिया उस में अभी ऐड कर दिया। I am not going to allow it (*Interruptions*)

**Expunged as ordered by the Chair.